The Insolvency and Bankruptcy Board of India (IBBI), in collaboration with MyGov.in, is conducting ‘2nd National Online Quiz on Insolvency and Bankruptcy Code, 2016’ from 1st August, 2021 to 31st August, 2021, to promote awareness and understanding of the Code among various stakeholders, across the country.

2. This is in continuation to the last year’s 1st Edition of the Quiz, organized which evinced an overwhelming response with over 1.25 lakh participants representing all the States and Union Territories of the country. The Quiz received interest from a wide range of stakeholders, including students, professionals and employees.

3. This Quiz shall be open on the MyGov portal [https://quiz.mygov.in](https://quiz.mygov.in) for all the Indian citizens above 18 years of age, except for individuals working in IBBI, service providers registered with IBBI, and also their immediate family members.

4. The best performer will be awarded a Gold Medal along with a cash prize of Rs. 1,00,000/- (One lakh rupees only). The second-best performer will be awarded a Silver Medal along with a cash prize of Rs. 50,000/- (Fifty thousand rupees only) and the third best performer will be getting an award of a Bronze Medal along with a cash prize of Rs. 25,000/- (Twenty five thousand rupees only). The next ten best performers will be awarded consolation prizes of Rs. 10,000/- (Ten thousand rupees only) each. Further, top 10% performers shall be awarded ‘Certificates of Merit’ and all the participants will receive ‘Certificates of Participation’. The cash prizes and medals are sponsored by the BSE Investors Protection Fund, as part of its investor awareness initiatives.

5. The details of terms and conditions, schedule, awards and commendations being offered are available at [https://ibbi.gov.in/events/upcoming-events](https://ibbi.gov.in/events/upcoming-events) and the Quiz can be played at [https://quiz.mygov.in/quiz/2nd-national-online-quiz-on-insolvency-and-bankruptcy-code-2016/](https://quiz.mygov.in/quiz/2nd-national-online-quiz-on-insolvency-and-bankruptcy-code-2016/).

6. The IBBI encourages all the stakeholders to participate in the Quiz and make use of it for awareness and knowledge management.

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